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SLP(Crl.)No. 3085 OF 2003  
ITEM No.42

Court No. 5

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3085/2003

(From the judgement and order dated 13/02/2003 in CRLP 636/03  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA

Petitioner (s)

VERSUS

PRAVEEN BAI THOGADIA

Respondent (s)

Date : 09/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Sanjay R. Hegde,Adv.

For Respondent (s)Mr. Vinay Pratap Singh, Adv.  
Mr. CD Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard. Judgment reserved.  
Parties are permitted to file written submissions by 13.2.2004.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master